

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4769**  
TO BE ANSWERED ON 28<sup>th</sup> March, 2025

**EMPLOYMENT OPPORTUNITIES FOR EX-SERVICEMEN**

4769. SHRI DEVESH SHAKYA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken appropriate steps to ensure adequate pension and employment opportunities for ex-servicemen in the country particularly in Uttar Pradesh;
- (b) if so, the details thereof;
- (c) the total number of ex-servicemen in the country, State/UT-wise;
- (d) whether the Government has started any special recruitment drive to provide employment to the widows/children of ex-servicemen and if so, the details thereof;
- (e) the details of martyred soldiers while serving in the Army belonging to Etah, Kasganj, Mainpuri, Kannauj and Auraiya districts of Uttar Pradesh during the last three years; and
- (f) the time by which all the facilities are likely to be provided by the Government to their families such as ex-gratia, pension, job or other benefits along with the reasons for pending facilities, if any?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) & (b): Yes, sir. The Government is providing pension to Ex-Servicemen in the country, including Uttar Pradesh, as per extant rules.

Additionally, the One Rank One Pension (OROP) scheme seeks to bridge the gap between the rates of pension of current and past pensioners retiring in the same rank with the same length of service. Various Re-settlement / Skill Development Training Courses, Employment and Self-Employment Schemes are also being facilitated by the Government to provide job opportunities to the Ex-Servicemen in Government Organizations, Public Sector Undertaking, Corporate Houses, Private Sector, Central Para Military Forces etc based on their requisition for employment of Ex-Servicemen.

Further, there is a reservation of 14.5% vacancies in Group 'C' and 24.5% vacancies in Group 'D' posts for Ex-Servicemen in Central Public Sector Undertakings (CPSUs) and Public Sector Banks.

(c): The total population of Ex-servicemen in the Country; State/UT-wise details is enclosed as Annexure.

(d): The reservation for Ex-Servicemen in Central Public Sector Undertakings (CPSUs) and Public Sector Banks includes 4.5% vacancies for disabled Ex-Servicemen and dependants of service personnel killed in action.

Vacancies are reserved for widows of Ex-Servicemen and Wards/Children of Battle Casualty in Officer Selection of Indian Army. Additionally, 5% vacancies in Short Service Commission for women are provided to widows of Defence personnel, who have died in harness. The wards of Widow/Ex-Servicemen are being enrolled by respective Regimental Centres and are given bonus marks in Online Common Entrance Exam for recruitment under Agnipath Scheme and Regular Cadre.

(e) & (f): The term 'Martyr' is not used by the Ministry of Defence. As per the records available with this Ministry, soldiers who died in service due to causes attributable to military service during the last 3 years (2022 to 2024) are 4 in Etah, 2 in Auraiya and Nil from the districts of Kasganj, Mainpuri and Kannauj.

In each of these cases, Special Family Pension or Liberalised Family Pension as due has been sanctioned. Additionally, Ex Gratia /Gratuity as due has also been sanctioned. The same has been done in a time bound manner.

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**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA  
UNSTARRED QUESTION NO. 4769 TO BE ANSWERED ON 28.03.2025  
REGARDING “EMPLOYMENT OPPORTUNITIES FOR EX-SERVICEMEN”.**

Census Data of ESMs as on 31.12.2023					
Sl. No.	States/UTs	Army	Navy	Air Force	Total
1.	Andhra Pradesh	63,574	6,665	7,673	77,912
2.	Arunachal Pradesh	980	5	1	986
3.	Assam	38,316	914	2,732	41,962
4.	Bihar	100,849	15,746	16,931	133,526
5.	Chhattisgarh	6,746	334	411	7,491
6.	Goa	1,113	1,030	202	2,345
7.	Gujarat	27,315	1,141	5,019	33,475
8.	Haryana	154,153	9,258	12,226	175,637
9.	Himachal Pradesh	121,637	4,343	2,596	128,576
10.	Jharkhand	25,680	1,666	2,747	30,093
11.	Karnataka	78,579	3,089	12,335	94,003
12.	Kerala	143,296	14,506	23,734	181,536
13.	Madhya Pradesh	53,344	1,566	2,118	57,028
14.	Maharashtra	167,788	15,533	13,166	196,487
15.	Manipur	8,397	150	197	8,744
16.	Meghalaya	2,830	56	86	2,972
17.	Mizoram	5,394	51	61	5,506
18.	Nagaland	3,221	45	24	3,290
19.	Odisha	40,067	4,383	7,887	52,337
20.	Punjab	335,328	9,767	14,369	359,464
21.	Rajasthan	193,825	8,264	7,434	209,523
22.	Sikkim	1,000	63	12	1,075
23.	Tamil Nadu	104,533	4,015	11,975	120,523
24.	Telangana	19,455	1,532	7,213	28,200
25.	Tripura	2,357	43	128	2,528
26.	Uttar Pradesh	349,880	29,534	41,731	421,145
27.	Uttarakhand	132,576	3,470	3,315	139,361
28.	West Bengal	83,542	5,906	14,745	104,193
29.	Andaman & Nicobar (UT)	803	178	100	1,081
30.	Chandigarh (UT)	6,189	458	2,513	9,160
31.	Delhi(UT)	46,831	5,748	10,766	63,345
32.	Jammu & Kashmir (UT)	74,940	789	895	76,624
33.	Leh and Ladakh (UT)	6,313	11	30	6,354
34.	Pondicherry (UT)	1,864	134	471	2,469
	Total	2,402,715	150,393	225,843	2,778,951

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